

**LOK SABHA DEBATES**  
**(Part I—Questions and Answers)**

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**LOK SABHA**

*Wednesday, 19th December, 1956*

*The Lok Sabha met at Eleven of the Clock*

[MR. SPEAKER in the Chair]

**ORAL ANSWER TO QUESTIONS**

**Delhi Junction Station**

**\*1334. Shri Ram Krishan:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 485 on the 30th July, 1956 and state:

(a) whether the scheme for re-modelling of Delhi Junction Station has been finalised; and

(b) if not, the reasons for delay?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) The plan for remodelling Delhi metre gauge Yard has been finalised and the work is in progress. The plan for remodelling Delhi Broad Gauge has been drawn up and is under examination.

(b) Does not arise.

**Shri Ram Krishan:** May I know how many new platforms will be constructed?

**Shri Alagesan:** The M. G. scheme includes the following: four platform lines for handling all through traffic; two platform lines for handling suburban traffic. There are other items of work also such as washable aprons on the platform line. There are a number of items.

**Mr. Speaker:** He only wanted to know the platforms.

**Committees for Roads and Railways**

**\*1337. Shri Gidwani:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the two Committees one for roads and the other for railways which had been constituted to study the adequacy of waterways to

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be provided in the road and rail embankments had submitted their reports; and

(b) if so, what are their recommendations?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) These reports have not been received yet.

(b) Does not arise.

**Shri Shree Narayan Das:** May I know whether these Committees have travelled through the country and, if so, the States which they have visited?

**Shri Hathi:** These Committees are for certain States only. One is for Bihar and the other is for Uttar Pradesh. Another Committee is for West Bengal. So, these Committees for the road bridges and the rail bridges are meant for these particular areas. These Committees—the Road Committees and the Bridge Committees—will submit their reports on the conditions in respect of these specified areas only.

**Shri Shree Narayan Das:** May I know whether these two Committees—one for roads and the other for railways—have met together and discussed these schemes which they might recommend to the Government?

**Shri Hathi:** They have not met together yet. I might say that representatives of the railways are also attached to these Committees.

**Shri T. B. Vittal Rao:** May I know the names of members of these Committees?

**Shri Hathi:** For each State the members are different, but I can mention the pattern. For the road bridges, the following are the members: a representative of the Central Water and Power Commission, a representative of the Consulting Engineer to the Government of India (Roads), the Chief Engineer (Irrigation), the Chief Engineer, FWD (Roads and Buildings) of the State, the Superintending Engineer of Roads of the concerned circle, and the special officer in charge of local works. For the railway bridges, the following are the members; a representative of the railways, a representative of the Central Water and Power Commission,